

PRODUCTION OF COLOURED SAREFS  
BY MILLS

50. SHRI SANDA NARAYANAPPA : Will the Minister of FOREIGN TRADE/विदेश व्यापार मंत्री be pleased to refer to the reply to Unstarred Question No. 490 given in the Rajya Sabha on the 29th July, 1971 regarding production of coloured sarees by mills and state whether the Maharashtra High Court have since vacated the stay orders on Writ Petitions filed by certain powerloom owners

THE MINISTER OF FOREIGN TRADE/विदेश व्यापार मंत्री (SHRI L. N. MISHRA) : In one case, the petition has been dismissed. Other petitions are still pending in the High Court and the relevant stay orders are still in force.

EXPENDITURE INCURRED ON VIGI-  
LANCE BRANCH

51. SHRI SWAISINGH SISODIA : Will the Minister of RAILWAYS/रेल मंत्री be pleased to state :

(a) the total amount of expenditure incurred by the railways per year during the last three years on the Vigilance Branch; and

(b) the details of the work done by the Vigilance Branch during the above period ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/रेल मंत्रालय में उपमंत्री (SHRI MOHD SHAFI QURESHI) : (a) The expenditure incurred on the Vigilance Organisation of the Indian Railways during the last three years is given below :—

|               | Rs.         |
|---------------|-------------|
| 1968-69 . . . | 44.59 lakhs |
| 1969-70 . . . | 46.79 „     |
| 1970-71 . . . | 48.1 „      |

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In addition, the Railways contribute annually Rs. 60 lakhs to the expenditure incurred by the Central Bureau of Investigation.

(b) A statement is attached. [See Appendix LXXXVIII, Annexure No. 4]

TRADE AGREEMENT WITH CZECHO-  
SLOVAKIA

52. SHRI GANESHI LAL CHAUDHARY : Will the Minister of FOREIGN TRADE/विदेश व्यापार मंत्री be pleased to state :

(a) whether it is a fact that a trade agreement has recently been signed between India and Czechoslovakia; and

(b) if so, what are the salient features of this trade pact ?

THE MINISTER OF FOREIGN TRADE/विदेश व्यापार मंत्री (SHRI L. N. MISHRA) : (a) and (b) A Trade Protocol for the year 1972 has been signed in Prague in October, 1971 between India and Czechoslovakia. The Protocol provides for a trade turn over of Rs. 96.4 crores between the two countries during the coming year. It also envisages a sizeable increase in India's exports of non-traditional commodities to Czechoslovakia.

JET-PROPELLED TRAINS

53. SHRI M. V. BHADRAM : Will the Minister of RAILWAYS/रेल मंत्री be pleased to state :

(a) whether the Railway Board has prepared a blueprint for the introduction of jet-propelled trains in the near future; and

(b) if so, what are the broad details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/रेल